

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

23.

C.P. (IB)/782(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 30.04.2024

NAME OF THE PARTIES: Shrumani Steels Private Limited
Vs.
Harshika Trading Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Ms. Raina Birla, Ld. Counsel for the Operational Creditor present. None present for the Corporate Debtor.
2. Heard Ld. Counsel for the Operational Creditor. **Reserved for Orders.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)